

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.22/2020

Dated Monday, the 6th day of January, 2020

PRESENT

Hon'ble Mr.P.Madhavan, Judicial Member

&

Hon'ble Mr.T.Jacob, Administrative Member

C. Santhi

SDE(GMSC), IMPCS Section

HR-No. 199800467 BSNL

O/o the DE (NSS), Saibaba Colony

Coimbatore 641 011

...Applicant

By Advocate M/s P.R. Satyanarayanan

Vs

1. Union of India represented by

The Chairman and Managing Director

BSNL, BSNL Corporate Office

Sanchar Bhavan

New Delhi 110 001.

2. The Chief General Manager

BSNL, Tamil Nadu Circle

Graemes Road

Chennai 600 006.

3. The Principal General Manager

BSNL, Coimbatore 641 043.

4. The General Manager

Nodal Centre

CMTS, BSNL

Tiruchirappalli – 620 001.

...Respondents

By Advocate Mr.M.Kishore Kumar

(Order: Pronounced by Hon'ble Mr.P.Madhavan, Member(J))

When the matter is called, learned counsel for the applicant submits that the applicant wants to withdraw the OA with liberty to file a fresh OA. He has also made an endorsement in the case file to that effect. Accordingly, permission is granted to withdraw the OA with liberty to file a fresh OA.

2. The OA is dismissed as withdrawn.

**(T.JACOB)
MEMBER (A)**

06.01.2020

M.T.

**(P.MADHAVAN)
MEMBER (J)**